

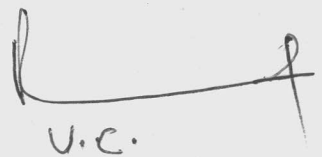
O.A. No. 1554/02

23.01.03

Hon' Mr. Justice R.R.K. Trivedi, V.C.

I have heard Shri San Shah, counsel for the applicant and Shri K.P. Singh, counsel for the respondents.

Shri San Shah, counsel for the applicant submits that this O.A. may be dismissed as withdrawn, ^{so that applicant may pursue his} claim before authorities.^u Accordingly, the O.A. is dismissed as withdrawn. No costs.


V.C.

(Neelam)